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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**  
+ ITA 556/2024 and CM APPL. 66848/2024  
**THE COMMISSIONER OF INCOME TAX - INTERNATIONAL**  
**TAXATION -3** .....Appellant

Through: Mr Ruchir Bhatia with Mr Anant  
Mann and Mr Abhishek Anand,  
Advocates.

versus

**ROLLAND ENTERPRISES LTD.** .....Respondent  
Through: Ms Kavita Jha, Sr. Advocate with Mr  
Vaibhav Kulkarni and Mr Himanshu  
Aggarwal, Advocates.

**CORAM:**  
**HON'BLE MR. JUSTICE VIBHU BAKHRU**  
**HON'BLE MS. JUSTICE SWARANA KANTA SHARMA**

**ORDER**  
**18.11.2024**

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1. The Division Bench has not assembled today as HMJ Vibhu Bakhru is on leave.
2. List on 02.12.2024.

**BY ORDER**

**(COURT MASTER)**

**NOVEMBER 18, 2024 / tr**

[Click here to check corrigendum, if any](#)